

**F.No. J-11015/7/2016-Judicial**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**Judicial Section**

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Shastri Bhawan, New Delhi,  
Dated, 21<sup>st</sup> December, 2017

**ORDER**

In partial modification of this Department's earlier Orders No. J-11015/5/2016-Judl. dated 06.04.2016 and No. J-11015/7/2016-Judl. dated 21.03.2017 regarding empanelment of Advocates for various District & Subordinate Courts in the state of Rajasthan, the President is pleased to restrict, with immediate effect, the jurisdictions of Shri Surendra Singh Naruka, Advocate as Standing Govt. Counsel for District & Session Court and subordinate courts, Jaipur (**Metropolitan**), and, Shri Bhuvnesh Nagar, Advocate as the Standing Govt. Counsel for District & Session Court and subordinate courts, Jaipur (**Rural**).

3. Hindi version of this order will follow.

*Inder Kumar*  
21.12.17  
(Inder Kumar)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Sr. Advocate & ex-ASG, High Court of Rajasthan.
3. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court, Jodhpur Bench.
4. Office of the District & Sessions Judge, Jaipur Metropolitan and Jaipur, District Jaipur (Rajasthan).
5. Shri Surendra Singh Naruka, Standing Govt. counsel, District & Session Court & subordinate courts, Jaipur Metropolitan.
6. Shri Bhuvnesh Nagar, Standing Govt. Counsel, District & Session Court & subordinate courts, Jaipur (Rural).
7. The Accountant General for the state of Rajasthan, for information.
8. The Cash (LA) Section, Department of Legal Affairs.
9. Pay & Account Office, Department of Legal Affairs.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. To be uploaded on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under the link "List of empanelled Counsel".
12. Guard File/Judicial Section with 5 spare copies.

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for Section Officer (Judicial)  
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